THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2005/2595 /A

From :-

Smti Jayashree Bora,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Smti. Moushumi De,

District & Sessions Judge,

Bongaigaon.

Dated Guwahati, the April, 2025.

Sub:-

Casual Leave.

Ref:-

Letter No.DJB.I-11/2023-25/2030, dtd. 07.04.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 19.04.2025, along with station leave permission, from the evening of 11.04.2025 till the morning of 22.04.2025, has been granted. The CJM, Bongaigaon, in his absence, the Addl.CJM, Bongaigaon, in his absence, the SDJM(S), Bongaigaon, and in her absence, the Civil Judge (Jr. Div.)-cum-JMFC, Bongaigaon will remain in charge of your Court and Office during your absence.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2005/2596 /A, dated , 09-04-2025

The Project Manager, Gauhati High Court.

<u>JT. REGISTRAR (VIGILAN</u>